

Substitute Medicines at CGHS Dispensaries

1736. SHRI KARTAR SINGH DUGGAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the Central Government Health Scheme has two varieties of the same medicine, one for the VIPs and the other called substitute, for the common citizens;

(b) if so, what is its justification in a socialistic democracy; and

(c) whether the Medical Centre in the Parliament House Annexe catering to Members of Parliament would not issue medicine for more than a week for chronic ailments; if so, why?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI- N.T. SHANMUGAM): (a) No, Sir.

(b) In view of (a) above, the question does not arise.

(c) The Medical Centre at Parliament House Annexe is providing only specialist consultation, investigation procedures and physiotherapy facilities to the MPs., Ex-MPs and members of their family. Adequate infrastructure is not available there for issue of medicines to the MPs and Ex-MPs etc. for chronic ailments. The regular medicines are supplied to them from their respective allotted dispensaries.

Brain-Fever

1737. DR. Y. LAKSHMI PRASAD:
SHRI C. RAMACHANDRAIAH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is spurt of brain-fever in the country, especially in Andhra Pradesh;

(b) if so, the number of deaths on this score, State-wise; and

(c) the measures taken to control the disease spreading unabated in certain districts?